

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A.NO. 060/01283/2018 Date of order:- 29.10.2018.

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)**
Hon'ble Mrs.P.Gopinath, , Member (A).

Sucha Ram son of late Sh. Mehanga Ram, Senior Assistant (Retd.), O/o Estate Officer, U.T. Chandigarh, resident of # 46(old) 548 (New) Kesho Ram Colony, village Burail, U.T. Chandigarh.

.....Applicant.

(By Advocate :- Mr. J.R.Syal)

Versus

1. Union of India through Secretary, Ministry of Home Affairs, North Block, New Delhi-110 001.
2. Union Territory, Chandigarh, through Finance Secretary, U.T. Chandigarh, Deluxe Building, Sector 9, Chandigarh-160009.
3. Estate Officer, U.T. Chandigarh, Estate Office Building, Sector 17, Chandigarh-160017.

...Respondents

O R D E R (Oral).

Sanjeev Kaushik, Member (J):

At the outset, learned counsel for the applicant seeks permission to withdraw the present OA, with liberty to file a fresh one, with better particulars. Ordered accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

**(P.GOPINATH)
MEMBER (A).**

Dated:- 29.10. 2018.
Kks



